

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:-

S.N.	Name of the Officials	From	To
1	Rakesh EC : 43270241	JA/ Ahimad in the court of Sh. Ankit Singla, POLC, RADC, New Delhi.	JA/Ahimad in the court of Sh. Prashant Kumar, Spl. Judge, PC Act, CBI, RADC, New Delhi.
2	Pradeep Kumar EC : 18689079	JJA/ Ahimad in the court of Sh. Prashant Kumar, Spl. Judge, PC Act, CBI, RADC, New Delhi.	JJA/Asstt. Ahimad in the court of Sh. Ashwani Kumar Sarpal, Spl. Judge (PC Act) CBI, RADC, New Delhi.
3	Kaveri Sahni EC : 18626558	JA/ Asstt. Ahimad in the court of Sh. Ashwani Kumar Sarpal, Spl. Judge (PC Act) CBI, RADC, New Delhi.	JA/ Ahimad in the court of Sh. Ankit Singla, POLC, RADC, New Delhi.
4	Joginder Singh EC: 13722664	JJA in Copying Agency, RADC, New Delhi.	JJA/Asstt. Ahimad in the court of Sh. Ankit Singla, POLC, RADC, New Delhi.
5	Kapil Nagr EC- 11760831	JJA/Asstt. Ahimad in the Court of Sh. Joginder Prakash Nahar, POLC, RADC, New Delhi	JJA in Copying Agency, RADC, New Delhi.
6	Manisha Gausen EC: 10267464	JJA/Ahimad in the Court of Sh. Joginder Prakash Nahar, POLC, RADC, New Delhi	JJA/Asstt. Ahimad in the Court of Sh. Joginder Prakash Nahar, POLC, RADC, New Delhi
7	Suman Debhal Pokhriyal EC : 67968641	JA/ Asstt. Ahimad in the court of Sh. Manoj Kumar Nagpal, Spl. Judge (PC Act), CBI, RADC, New Delhi.	JA/ Ahimad in the court of Sh. Joginder Prakash Nahar, POLC, RADC, New Delhi.
8	Pallavi EC: 1376974045544	JA/Reader in the court of Md. Farukh, Spl. Judge (PC Act), CBI, RADC, New Delhi.	JA in the Copying Agency, RADC, New Delhi.
9	Rakesh Kumar EC: 13067	JA in the Copying Agency, RADC, New Delhi	JA/Reader in the court of Md. Farukh, Spl. Judge (PC Act), CBI, RADC, New Delhi.
10	Vijay Kumar EC : 69601771	JA/ Asstt. Ahimad in the court of Md. Farukh, Spl. Judge (PC Act), CBI, RADC, New Delhi.	JA/ Ahimad in the court of Md. Farukh Spl. Judge (PC Act), CBI, RADC, New Delhi.
11	Pradeep Sharma EC : 70537016	JJA/ Asstt. Ahimad in the Vacant Court previously presided over by Sh. Ananda Kumar Mishra, POE, RADC, New Delhi.	JJA/ Asstt. Ahimad in the court of Md. Farukh, Spl. Judge (PC Act), CBI, RADC, New Delhi. (Till 28.02.2023 or any further orders).
12	Meena Baural EC : 82750945	JA/ Ahimad in the court of Md. Farukh Spl. Judge, PC Act, CBI, RADC, New Delhi.	JA/ Ahimad in the court of Ms. Nitya Bindu, Spl. Judge, PC Act, CBI, RADC, New Delhi.
13	Daran Aggarwal EC : 34855739	JJA/ Ahimad in the court of Ms. Nitya Bindu, Spl. Judge, PC Act, CBI, RADC, New Delhi.	JJA/Asstt. Ahimad in the court of Sh. Manoj Kumar Nagpal, Spl. Judge, PC Act, CBI, RADC, New Delhi.
14	Vikas Kumar EC : 22377042	JA/ Asstt. Ahimad in the court of Sh. Arun Bhardwaj, Spl. Judge (PC Act), CBI, RADC, New Delhi.	JA/ Ahimad in the court of Sh. Balwant Rai Bansal, Spl. Judge, PC Act, CBI, RADC, New Delhi.
15	Pushpender EC : 62010933	JJA/ Ahimad in the court of Sh. Balwant Rai Bansal, Spl. Judge (PC Act), CBI, RADC, New Delhi.	JJA/Asstt. Ahimad in the court of Sh. Arun Bhardwaj, Spl. Judge (PC Act) CBI, RADC, New Delhi.
16	Sigma Rani EC : 39225462	JA/ Asstt. Ahimad in the court of Sh. Rakesh Kumar Sharma, Spl. Judge, PC Act, CBI, RADC, New Delhi.	JA/ Ahimad in the court of Sh. Ajay Goel, POLC, RADC, New Delhi.
17	Jalvir Singh EC : 78132706	JA/ Ahimad in the court of Sh. Ajay Goel, POLC, RADC, New Delhi.	JA in Caretaking Branch, RADC, New Delhi.
18	Laxmi Pandey EC : 60436994	JJA/Ahimad in the court of Sh. Mukesh Kumar, POLC, RADC, New Delhi.	JJA/Asstt. Ahimad in the court of Sh. Rakesh Kumar Sharma, POE, RADC, New Delhi.
19	Naresh Chand EC : 31865516	JA in Caretaking Branch, RADC, New Delhi.	JA/ Ahimad in the Court of Sh. Mukesh Kumar, POLC, RADC, New Delhi.
20	Rajni Kiran Kujur EC: 38638518	Assistant Ahimad in the court of Sh. Deepak Kumar - II , ACMM-cum-ACI, Rouse Avenue District Court, New Delhi	JA/ Ahimad in the Court of Sh. Vijay Kumar Jha, Spl. Judge(PC Act), CBI, RADC, New Delhi. (on joining from CCL)

S.N.	Name of the Officials	From	To
21	Vipin Kumar EC : 92940956	JA/ Ahmad in the Court of Sh. Vijay Kumar Jha, Spl. Judge(PC Act), CBI, RADC, New Delhi.	JA/Asstt. Ahmad in the court of Sh. Goralsh Nath Pandey, POLC, RADC, New Delhi. (Upon joining of Ms. Rajni K. Kujur, JA from CCL).
22	Vandana Malhotra EC : 57041982	JA/ Asstt. Ahmad in the court of Sh. Goralsh Nath Pandey, POLC, RADC, New Delhi.	JA in Office Pool, RADC, New Delhi.
23	Vinay EC : 34573078	Sweeper, Caretaking Branch, RADC, New Delhi.	R&I Branch, RADC, New Delhi. (Officials shall also look after the work of Judicial Branch & Nazarat Branch)
24	Jaya (Newly appointed)	Sweeper, Caretaking Branch, RADC, New Delhi.	Mediation Centre, RADC, New Delhi. (she will also look after the work of Facilitation Centre)
25	Parvesh EC : 53219505	Peon in Mediation Centre, RADC, New Delhi.	Copying Agency, RADC, New Delhi. (She will also look after the work of VWDC as and when required).
26	Anita EC : 33252236	Peon in Office Pool, RADC, New Delhi.	Record Room, RADC, New Delhi. (She will also look after the work of RTI Branch & Protocol Branch)

Note :- Order No- 2873-28970/CM&T/Admn/RADC/2022 dated 02.08.2022 in respect of Ms. Rajni K. Kujur (JA), Sh. Jahir (JA) & Sh. Prasad Kanchol (JA) all posted in the Court of Sh. Deepak Kumar-II, ACMM, RADC is hereby cancelled.

1. Ms. Jaya shall also look after the work of Ms. Anita in her absence & vice-versa.
2. Sh. Vinay shall also look after the work of Ms. Parvesh in her absence.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.



 (VINAY KUMAR GUPTA)
 Principal District & Sessions Judge-cum-
 Spl. Judge (PC-Act) CBI, RADC, New Delhi

No. 183D/184D
E.7/PR/Admn/RADC/2022

Date, Delhi on - 05/01/23

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), The Hazari Court, Delhi.
2. The DDO, Central District, The Hazari Courts, Delhi.
3. The Administrative Officer (I), Admin. II & III, Central District, The Hazari Courts, Delhi.
4. The Reader/Branch in-charge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P-II & III, Personal File/ACR/Leave/Website Connection, THC, Delhi.


 Principal District & Sessions Judge-cum-
 Spl. Judge (PC-Act) CBI, RADC, New Delhi